

Allotment under Dr. Ambedkar Awas Yojna

5172. SHRI RAM NATH KOVIND : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether in the centenary year of Dr. B. R. Ambedkar, Delhi Development Authority had launched a scheme, known as Dr. Ambedkar Awas Yojana;

(b) if so, whether applications were invited, exclusively from amongst SC/ST persons for allotment of flats in MIG, LIG and Janta categories and registration fee of Crores of rupees was collected from the applicants;

(c) whether the applicants were assured that they would be allotted flats and handed over possession thereof within the centenary year itself;

(d) whether any MIG flat has been dotted and possession handed over to the applicants if so, to how many applicants; and

(e) if not, by when the Delhi Development Authority would allot MIG flats and in what manner the applicants would be compensated for the delay on the part of DDA?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON) : (a) Yes, Sir.

(b) Yes, Sir. The Delhi Development Authority has reported that a sum of about Rs. 17/- crores was received as registration fee.

(c) No, Sir.

(d) No, Sir. The matter of allotment of MIG flats is sub-judice.

(e) The allotment of MIG flats under the Ambedkar Awas Yojana depends upon the decision of the High Court, and no assurance can be given on date of allotment.

17—21RSS/95

Reservation in the allotment of Government quarters to SC/ST

5173. SHRI RAM NATH KOVIND : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that there is reservation in the allotment of Government quarters to SC/ST Central Government employees;

(b) if so, the details thereof;

(c) what is the yearly break-up about the number of quarters allotted (i) on seniority basis and (ii) on out of turn basis during the last three years; and

(d) whether it is also a fact that the quarters have been allotted during the preceding three years on out of turn basis to SC/ST employees from the discretionary quota of the Ministry, if so, what is the total number of such quarters allotted giving type-wise details in respect of Type II, III and IV ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON) : (a) Yes, Sir.

(b) The reservation of 10% in types A & B and 5% in types C & D has been provided for allotment of General Pool residential accommodation to the SC/ST Central Government employees. A separate waiting list is maintained for the purpose and the allotment is made on the basis of the roster for SC/ST employees. The ratio of allotment between SC/ST employees is 2 : 1. In types A & B every 10th and 20th vacancy is allotted to SC employees and 30th to ST employees. In types C & D every 20th and 40th vacancy is allotted to SC employees and 60th to ST employee.

(c) As per the statement enclosed. See below)

(d) There is no fixed quota for allotment to SC/ST employees on out of turn basis. However, SC/ST employees have also been allotted quarters from the discretionary quota of the Ministry. NO separate statistics is maintained regarding allotment made to SC/ST employees on out-of-turn basis.

Statement

The number of quarters allotted during 1991, 1992 & 1993 on seniority basis and on out of turn basis

Types	1991		1992		1993	
	Seniority Basis	Out of turn	Seniority Basis	Out of turn	Seniority Basis	Out of turn
A	1173	297	827	290	545	203
B	1364	825	1008	1078	866	1002
C	1224	262	1235	471	742	417
D	489	213	805	267	888	244

HUDCO Housing Projects

5174. SHRI RAM NATH KOVIND : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether HUDCO has financed Housing Projects in private sector;

(b) if so, the total outlay spent or proposed to be spent on such projects;

(c) whether HUDCO insists for providing reservation to SO/ST and other weaker sections of society while financing the Housing Projects;

(d) if so, the total number of beneficiaries in this regard, State-wise; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI P. K. THUNOON) : (a) and (b) HUDCO, since inception and as on 31-3-94, has sanctioned 26 projects in the private sector. These projects are worth Rs. 23.84 crores, for which HUDCO loan commitment is Rs. 17.01 crores. These projects, on completion, will provide 4271 dwelling units and 78 non-residential units.

(c) to (c) The State Government submit a package of housing schemes to HUDCO for loan assistance. This package is normally expected to contain a vavi of EWS, LIG, etc. Categories. Allotment of houses to deserving SG/ST and other weaker section of society is done by the States concerned. However, based on the information furnished by HUDCO's borrowing agencies, the state-wise number of SO/ST beneficiaries in HUDCO financed schemes during the last five years is given in the enclosed statements I, II and HI.

Statement-I

State/UTs	1989-90		1991-92	
	Total Dwellings sanctioned	Dwellings Reserved for SC/ST	Total Dwellings sanctioned	Dwelling Reserved for SC/ST
1	2	3	4	5
A & N Islands	130	0	37	0
Andhra Pradesh	45198	16903	84647	32477
Arunachal Pradesh	378	378	0	0
Assam	4138	1174	5664	
Bihar	20386	18	26181	309
Chandigarh	534	28	1674	180
Daman & Diu	0	0	0	0
Delhi	21	0	24	0